State/Union Ter	itory			Member of Villages
4. Delhi .		,		276
5. Goa, Daman	and I	Diu		58
6. Himachal Pr	ıdesh			2,788
 Laccadive, Aminidivi Is 	Mini- lands	coy	&	6
8. Manipur				122
9. N.E.F.A.				46
to. Pondicherry				309
11. Tripura,	•			48
TOTAL (Union T	rrito	ries)		3,700
GRAND	COTAL			69,991

mitten Answers

KHETRI IJOPPER PROJECT

- 95. SHRI BABUBHAI M. CHINAI Will the Minist_{el} of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:
- (a) when the Khetri Copper Project is likely to be commissioned; and
- (b) how mucli pre-refined copper is likely to be pro luced at this project?

THE MINIS'} ER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND MINES 1 SHRI JAGANNATH METALS RAO): (a) and (b) The Khetri Copper Project concentrator is scheduled to be commissioned by the end of 1970 and metal production in fin-refined form is scheduled to start by 1972 The project is planned for a production of 31,000 tonnes of electrolytic copper per annum.

ANTIBIOTICS FACTORY AT RISHIKESH

- 96. SHRI M. K. MOHTA: Will the Minister of PETROLEUM AND CHE MICALS AND MINES AND METALS be pleased to state:
- (a) whether it is a fact that the workers of the Antibiotics factory at Rishikesh went on rampage on the 28th May, 1969 causing considerable damage to the factory;
- (c) if so, whether the cause of the inci dent has been investigated;
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- (d) if so, the details thereof; and
- (e) the' steps taken by the Government in

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) to (d) Yes, on the 28th May, 1969. On

some minor pretext some of the workers indulged in objectionable conduct and

caused destruction of property.

(e) A complaint was lodged with the Police authorities who with the co-operation of the plant management brought the situation under control. Some workers were arrested by the Police and prosecutions have been launched against them. Some of the workers have been suspended and charge-sheeted. Departmental proceedings have been initiated against them and suitable action will be taken by the management against such of the workers as are found guilty.

CONFERENCE OF IRRIGATION AND POWER MINISTERS OF STATES

97. SHRI M. K. MOHTA: SHRI M. M. DHARIA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether a conference of the Irrigation and Power Ministers of States was held at Nainital recently;
- (b) if so, the points discussed at the conference;
- (c) the recommendations made at the conference; and
- (d) the reaction of the Central Government in regard thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) A Conference of State Ministers of Irrigation and Power was held at Nainital on the 26th and 27th May, 1969.

(b) to (d) A statement showing the important subject discussed and the (b) whether it is also a fact that the agitators also recommendations made by the Conference, at the residences of the officers is attached. [See Appendix LXIX, An-nexure No. 51.

Action has been initiated on all the recommendations. It has been decided I to raise the financial limit of minor

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The two Committees recommended by the Conference have already been constituted-One to go into the question of delays that are occurring in procuring construction equipment and especially spare parts required for irrigation and power projects and the other to recommend special measures for the development of drinking water, irrigation and power facilities the in Himalayan Region.

The other recommendations are being considered in consultation with the Planning Commission, the Central Ministries 'oncerned and the State Governments.

दिल्लो में झगावासियों का पुनर्वास

98. श्री सुन्दर सिंह भंडारी : र्थाः जगदम्बी प्रसाद यादव : श्रीमानसिंह वर्माः श्री पीतांबर दास:

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री यह बताने की क्रुध करेंगे कि:

- (क) गत वर्ष दिल्ली में कितने झुग्गी,, वासियों को पुनः वसाया यया;
- (ख) इस वर्ष तथा अगले वर्ष कितने झुगीवासियों के पुनः बसाये जाने की सम्भावना ₹;
- (ग) किन-किन क्षेत्रों में प्रस्तावित षस्तियां बनाई जायेंगी; और
- (घ) उन बस्तियों में पनवीस के लिये झुग्गीवासियों को दी जाने वाली सूविधाओं काव्यौराक्याहै।

+1 REHABILITATION OP JHUGGI DWELLERS IN DELHI

98. SHRI SUNDAR SINGH BHANDARI: SHRI J. P. YADAV: SHRI MAN SINGH VARMA: SHRI PITAMBER DAS:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOP-MENT be pleased to state:

to Questions

- (a) the number of Jhuggi dwellers rehabilitated in Delhi during the last year;
- (b) the number of Jhuggi dwellers likely to be rehabilitated during the current year and during the vear ;
- (c) the areas in which the proposed colonies will be built; and
- (d) the details of the amenities proposed to be given to the jhuggi dwellers eligible for rehabilitation in those colonies ?]

t[THE MINISTER OF STATE IN THE

स्वास्थ्य, परिवार नियोजन और निर्माण, ौर नगर-विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मृति) : (称)1 अप्रैल, 1968 से 31 मई, 1969 तक 10,198 1

- (ভা) तथा (ग) कार्यक्रम का अभी तैयार नहीं किया गया है।
- (घ) गलियों में बिजली, सम्पर्क स्नानगृह तथा शौचालय, बाहरी नालियां और पीने के पानी की सप्लाई की सुविधाएं प्रायः उपलब्ध की जाती हैं। MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) 10,198 from 1st April, 1968 to 31st May, 1969.
- (b) and (c) The details of the programme have not yet been worked out.
- (d) The amenities usually provided are, street lighting, approach roads, baths and latrines, surface drains and drinking supply].

व्यास परियोजना

- 99. श्री सुन्दर सिंह भंडारी : क्या सिचाई तथा विद्युत् मंत्री यह बतान की कूना करेंगे कि :
- (क) क्या यह सच है कि व्यास परियोजना का खर्च विभिन्न राज्यों में तदर्थ आधार पर निर्धारित किया गया था: